

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 636 of 2020**

**IN THE MATTER OF:**

**State Bank of India**

**...Appellant**

**Versus**

**Vibha Agro Tech Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. V M Kannan and Mr. Sanjay Kumar, Advocates.**

**For Respondent: Mr. M. Srinivasan Rao and Mr. Joydip Bhattacharya, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**03.09.2020:** Shri M. Srinivasan Rao, Advocate appears on behalf of the Respondent. He may file his reply affidavit alongwith his vakalatnama within 20 days. Rejoinder, if any, may be filed within 10 days thereof. Learned counsels for the parties may also file their short written submissions, not exceeding three pages alongwith their pleadings.

List the appeal 'for admission (after notice)' on **12<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*